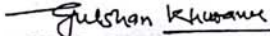


NOTICE

It is proposed to appoint Eight Reporters from amongst the members of the Bar to assist the Editor of Indian Law Reports (Punjab and Haryana Series), as per the following terms and conditions:-

- (i) The reporters shall be paid remuneration/salary as fixed by the High Court.
- (ii) The Reporter shall assist the Editor in matters connected with publication of the journal of ILR and shall work under the control and supervision of the Editor.
- (iii) The term of appointment shall be such as may be decided by the Council of Law Reporting. However, the term may be put to an end at any time by the Council of Law Reporting.

All desirous and willing to serve as a Reporter of ILR may send their complete biodata alongwith latest photograph so as to reach the office of the undersigned by 25.04.2018. Those who have already applied need not apply again.


Joint Registrar (General) 12/4/18
for Registrar General